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Government of India
Ministry of Finance
(Department of Revenue)

Notification No. 15 / 2010 - Customs (N.T.)

New Delhi, dated the 17th February, 2010
28 Magha, 1931 Saka.

S.O. (E). - In exercise of the powers conferred by sub-section (1) of section 4 and sub-section (1) of section 5 of the Customs Act, 1962 (52 of 1962), the Central Board of Excise and Customs hereby appoints the Commissioner of Customs (Export Promotion), Mumbai to act as a common adjudicating authority to exercise the powers and discharge the duties conferred or imposed on the following adjudicating authorities mentioned in column 4 of the Table below in respect of Show Cause Notices in column (2) of the said Table and their names in column (3).

Table

| S. No. | Show Cause Notices Numbers and date | Party's Name | Adjudication Authority as per Show Cause Notice |
|--------|--|--|--|
| (1) | (2) | (3) | (4) |
| 1 | SG/MISC-115/DC/2003 SIIB(X)/S/10-02/KAP/CC(EP)/06/SIIB(X) dated 20.6.2006 | Hazel Mercantile Nitin Kumar Rajiv Verma | Commissioner of Customs (Export Promotion), New Custom House, Mumbai |
| 2 | Addendum dated 10.3.2008 | Same as above | As above |
| 3 | S/10-10/Gr.VII/07-08 dated 3.4.2008 | M/s Hazel Mercantile M/s Hemjot Agency | Additional Commissioner of Customs (Gr.VII), Kandla |
| 4 | VIII/10-04/Commr./O&A/08 | M/s Hindalco, Bharuch | Commissioner of Customs, Ahmedabad |
| 5 | Addendum dated 29.5.08 | As Above | As Above |
| 6 | SG/MISC-93/2008 SIIB(I) dated 13.6.2008 | Hazel Mercantile Nitin Kumar | Commissioner of Customs (Import), JNCH |

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|----|--|--|--|
| | | Rajiv Verma | |
| 7 | SG/MISC-93/2008 SIIB(I) dated 13.6.2008 | M/s India Fin Trade | Joint Commissioner of Customs, SIIB(I), JNCH |
| 8 | SG/MISC-167/DC/2003 SIIB(X)/S/10-Commr. 01/CC(EP)/08/SIIB(X) dated 26.5.2008 | M/s Veritas Nitin Kumar, Rajiv Verma, CHA Samir Sanghvi | Commissioner of Customs (EP), NCH, Mumbai |
| 9 | Addended dated 16.2.09 | As above & M/s Sanman Trad Impex | As above |
| 10 | VIII/10-07/Commr./O&A/08 dated 27.6.08 | M/s Hindalco In Bharauch | Commissioner of Customs, Ahmedabad |
| 11 | SG/MISC-203/2008 SIIB(I) dated 21.7.2008 | M/s Veritas Nitin Kumar Rajiv Verma | Commissioner of Customs (Import), JNCH |
| 12 | SG/MISC-203/2008 SIIB(I) dated 21.7.2008 | M/s Veritas Nitin Kumar Rajiv Verma | Commissioner of Customs (Import), JNCH |

for the purpose of adjudicating the matters relating to Show Cause Notice pertaining to M/s. Hazel Mercantile Private Limited and M/s Veritas Exports (a division of Sanman Trade Impex), issued by the Special Intelligence and Investigation Branch (Export), New Custom House, Mumbai.

[F.No. 437/95/2009-Cus.IV]

(Navraj Goyal)

Under Secretary to the Government of India